

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.244 of 2012

Dated : 18th July, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

DPSC Ltd. ... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant (s) : Mr. Atul Shankar Mathur
Mr. Debnath Ghosh
Ms. Shruti Verma
Mr. Shounan Mitra
Mr. A. Bairagi
Mr. Subir Kumar

Counsel for the Respondent (s): Mr. C.K. Rai for Commission

ORDER

At the request of the learned counsel for the parties, post the matters
before the ***Kolkata Circuit Bench*** on **01.08.2013 & 02.08.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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